

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C)..... CC NO. 3019 OF 2017

AND

INTERLOCUTORY APPLICATION NOS. 1 & 2

(Application for Condonation of delay in filing and refiling SLP.)

AND

INTERLOCUTORY APPLICATION NO. _____

(Application for exemption from filing Official Translation.)

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL (C)..... CC NO. 3023 OF 2017

AND

INTERLOCUTORY APPLICATION NOS. 1 & 2

(Application for Condonation of delay in filing and refiling SLP.)

AND

INTERLOCUTORY APPLICATION NO. _____

(Application for exemption from filing Official Translation.)

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL (C)..... CC NO. 3034 OF 2017

AND

INTERLOCUTORY APPLICATION NOS. 1 & 2

(Application for Condonation of delay in filing and refiling SLP.)

AND

INTERLOCUTORY APPLICATION NO. _____

(Application for exemption from filing Official Translation.)

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL (C)..... CC NO. 3060 OF 2017

AND

INTERLOCUTORY APPLICATION NOS. 1 & 2

(Application for Condonation of delay in filing and refiling SLP.)

AND

INTERLOCUTORY APPLICATION NO. _____

(Application for exemption from filing Official Translation.)

Contd...2/-

MUNICIPAL COMMISSIONER AGRA NAGAR NIGAM

.....Petitioner

Versus

BHARATI AIRTEL LIMITED AND ANOTHER ETC.

....Respondents

OFFICE REPORT

SPECIAL LEAVE PETITION (CIVIL) NO.....CC NO. 3019 OF 2017

The matter above mentioned has been filed by Mr. Ajit Sharma, Advocate on behalf of the petitioner against the judgment and order dated 24th August, 2016 of the High Court of Judicature at Allahabad passed in Writ Tax No. 113 of 2016. There is a delay of 01 day in filing and 39 days in refiling the instant Special Leave Petition.

It is submitted that Special Leave Petition (Civil) No. 3498 of 2016 @ Special Leave Petition (Civil) No.....CC 1873 of 2017 arising out of common order is pending and was listed before the Hon'ble Court on 27th January, 2017 alongwith other connected matters, when the Hon'ble Court directed issue notice and tag with SLP(C) No. 37524 of 2016 (copy of the record of proceedings dated 27th January, 2017 is enclosed herewith for kind perusal of the Hon'ble Court).

SPECIAL LEAVE PETITION (CIVIL) NO.....CC NO. 3023 OF 2017

The matter above mentioned has been filed by Mr. Ajit Sharma, Advocate on behalf of the petitioner against the judgment and order dated 24th August, 2016 of the High Court of Judicature at Allahabad passed in Writ Tax No. 91 of 2016. There is a delay of 01 day in filing and 40 days in refiling the instant Special Leave Petition.

It is submitted that instant matter has been tagged with SLP(C) No..... CC 3019 of 2017 as both are arising out of common followed Judgment.

Contd....3/-

SPECIAL LEAVE PETITION (CIVIL) NO.....CC NO. 3034 OF 2017

The matter above mentioned has been filed by Mr. Ajit Sharma, Advocate on behalf of the petitioner against the judgment and order dated 24th August, 2016 of the High Court of Judicature at Allahabad passed in Writ Tax No. 93 of 2016. There is a delay of 01 day in filing and 40 days in refiling the instant Special Leave Petition.

It is submitted that instant matter has been tagged with SLP(C) No..... CC 3019 of 2017 as both are arising out of common followed Judgment.

SPECIAL LEAVE PETITION (CIVIL) NO.....CC NO. 3060 OF 2017

The matter above mentioned has been filed by Mr. Ajit Sharma, Advocate on behalf of the petitioner against the judgment and order dated 24th August, 2016 of the High Court of Judicature at Allahabad passed in Writ Tax No. 116 of 2016. There is a delay of 01 day in filing and 37 days in refiling the instant Special Leave Petition.

It is submitted that instant matter has been tagged with SLP(C) No..... CC 3019 of 2017 as both are arising out of common followed Judgment.

The matters alongwith applications above-mentioned are listed before the Hon'ble Court with this Office Report.

Dated this the 08th Day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Ajit Sharma, Advocate
220, C.K. Daphtary Block,
Supreme Court of India
New Delhi.

ASSISTANT REGISTRAR